## OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

## ORDER

On attaining the age of superannuation Sh. Hem Chand Gupta, S/o Sh. Banarsi Das Gupta, Sr. Personal Assistant, posted in the Court of Sh. Atul Krishna Agrawal, Ld. Spl. Judge, PC Act, CBI-19, Rouse Avenue Courts Complex, New Delhi, shall retire from Government Service w.e.f. 30,06,2025 (A/N).

(Sanjay Garg-I)
Principal District & Sessions Judge (HQs):
Tis Hazari Courts, Delhi

36373 - 36428 No. /Estt.-1/PF/202

Dated, Delhi the

Copy forwarded for information & necessary action to:-

- 1. O/o. all the Principal District & Sessions Judges, Delhi/New Delhi.
- The Drawing and Disbursing Officer/Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, with the direction to inform the Housing Department in case the official is in possession of Government accommodation.
- The Concerned Pay & Accounts Office through the Concerned Accounts Branch, Central District, Tis Hazari Courts.
- 4. The A.O (Judicial), Litigation & Vigilance Branch, Central District, Tis Hazari Courts, Delhi.
- 5. The A.O. (Judicial), Computer Branch, General Branch & Library Branch, Central District, T.H.C, Delhi.
- The A.O.(Judicial), Establishment Seat/Promotion Cell/Posting & Transfer Seat/Seniority & Promotion/Leave Seat/Layers Seat/Service Book/Recruitment Cell/ACR Cell/Pay Bill/Pension Cell, Central District, Tis Hazari Courts, Delhi.
- The A.O.(Judicial), Posting & Transfer Seat/Leave Seat /Vigilance Branch/Pay Bill/Computer Branch/ General Branch/ Library Branch, Rouse Avenue Courts Complex, New Delhi.
- 8 The Web-Site Committee, THC, Delhi.
- 9. All the PRO/APRO, Tis Hazari Courts/Rohini Courts/KKD Courts/PHC Courts/Saket Courts/Dwarka Courts, Delhi/New Delhi.
- 10. Dealing official, Misc Seat, Administration Branch-II, Central District, T.H.C, Delhi.
- 11. Hindi Section, Room No. 232, Tis Hazari Courts, Delhi.
- 12. Sh. Hem Chand Gupta, Sr. Personal Assistant, posted in the Court of Sh. Atul Krishna Agrawal, Ld. Spl. Judge, PC Act, CBI-19, Rouse Avenue Courts Complex, New Delhi, with the direction to start process regarding surrendering of Government Accommodation, if occupied.

(Dr. Suman Mahajan)
Administrative Officer (Judicial)
Administration Branch-I, Central District
O/o The Principal District & Sessions Judge (HQs):

Tis Hazari Courts, Delhi